

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 03<sup>th</sup> July, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 05/2017(CZ)	Habib ur Rehman Vs Union of India & 4 Ors.	Mr. Shiraj Quraishi, Adv. Mr. Saif Quraishi, Adv.	
2.	Original Application No. 24/2017(CZ) <b>(M.A.No.250/17)</b>	Sumit Soni Vs State of M.P. & 2 Ors.	Mr. Sambhav Sogani, Adv.	
3.	Original Application No. 56/2017(CZ)	Shailendra Singh Vs State of Rajasthan & 6 Ors.	Mr. S.D. Shukla, Adv. for the Applicant.	
4.	Original Application No. 64/2017(CZ)	Millennium Plaza Awas Samiti Vs State of MP & Ors.	Mr. Mohit Sahu, Adv.	
5.	Original Application No. 69/2017(CZ)	Abdul Lateef Khan Vs M/s Umer Enterprises & 6 Ors.	Mr. V.H.Vaswani, Adv.	
<b>FOR HEARING</b>				
6.	Original Application No. 42/2017(CZ)	Jagdish Kumawat Vs The Collector, Neemuch & 4 Ors.	Mr. Jagdish Kumawat, Applicant in person.	
7.	Appeal No. 09/2017(CZ)	Pradeep Kumar Dubey Vs. MP SEIAA & 5 Ors.	Mr. Mehul Bharadwaj, Adv. Mr. Sachin K. Verma, Adv.	
8.	Original Application No. 336/2014(CZ)	Mamta Devi Vs. State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena Adv. Mr. Ayush Dev Bajpai Adv. Mr. Shantanoo Saxena, Adv. Ms. Parul Bhadoria, Adv. Mr. Ramniranjan Chaturvedi, Adv. Mr. Sachin K. Verma, Adv. Mr. Mohd. Arif Sheikh, Adv.	
<b>FOR COMPLIANCE</b>				
9.	<b>M.A.No.291/17</b> in Original Application No. 84/2015(CZ) <b>(M.A.No.292/17)</b> to <b>(M.A.No.305/17)</b>	Sushil Sharma Vs. Chief Secretary, Govt. of M.P. & Ors.	Mr. Siddharth Singh, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Ms. Parul Bhadoria, Adv. Mr.OmShankarShrivastav,Adv. v.	
10.	Original Application No. 15/2017(CZ)	Gram Panchayat (Ghunaur) Vs State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv.	

11.	Original Application No. 16/2017(CZ)	Gram Panchayat (Rohiniya) Vs State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv.	
12.	Original Application No. 114/2016(CZ)	Nityanand Mishra Vs. State of M.P. & 9 Ors.	Mr. Siddharth Singh, Adv. for Applicant. Mr. Arunoday Singh, Adv. Mr. Shrey Saxena, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Dharamveer Sharma, Adv. Ms. Parul Bhadoria, Adv. Mr. Akshay Pare, Adv.	

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